

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 29/2006  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

Smt. Ina Malhotra  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2016

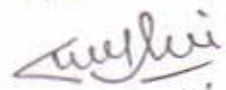
NAME OF THE COMPANY: Shri Daya Krishan Goyal & Ors.

Vs.

M/s. Dinesh International Ltd.& Ors.

SECTION OF THE COMPANIES ACT: 397/398

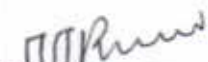
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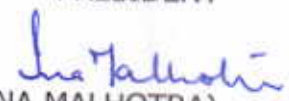
1.	Maheta Devi, proxy counsel	Respondents	Ksh. Maheta Devi
2.	KUNAL MIMANI, proxy counsel	Petitioners	

**Order**

One last opportunity is granted to the parties to appear and argue the matter through their respective counsels. At today's hearing, proxy counsels have appeared to request for adjournment.

List on 19.9.2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(INA MALHOTRA)  
MEMBER (J)

16<sup>th</sup> August, 2016  
(A.K. Arora)